



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.03.2025

### NOTICE

Please take notice that the following matters listed in the Court – IV on 05.03.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors.  <b>With</b>	Sadapurna mukherjee	Atanu Mukherjee-R1 Arjun Agarwal-R13 Ashok Jain-R25 Avneesh Garg Kumar Anurag Singh
2.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt. Ltd & Ors. Vs. Agarpara Jute Mills Ltd. & Ors.  <b>With</b>	Saurabh Jain Sugam Seth	Indrani Mukherjee Arjun Aggarwal-R13 Ashok Kr. Jain-R25 Gauraw Kejriwal-29 Shikhar Tandon-R18 -23
3.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd. & Ors.	Shaurya Kuthiala	Atanu Mukherjee Indrani Mukherjee Zain. A. Khan-R16
4.	Comp. App. (AT) (Ins) No. 1049 of 2024  <b>Part Heard</b>	Pratibha Industries Ltd. Through Its Liquidator Mr. Avil Menezes Vs. Yes Bank Ltd. & Anr.	Dhrupad Vaghani	Anupam Singh Nika Tiwari Honey Satpal Nandini Choudha

By order of Hon'ble Chairperson  
-Sd/-  
Registrar